

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 9

C.A.(CAA)/54(MB)2024

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **17.04.2024**

NAME OF THE PARTIES: **TCNS CLOTHING CO. LIMITED**

Section 230(1) of the Companies Act, 2013

ORDER

C.A.(CAA)/54(MB)2024

- 1) Mr. Ahmed Chunawala, Ld. Counsel for the Petitioner is present.
- 2) Heard Ld. Counsel for the Petitioner for a considerable time. Reserved for Orders. Registry is directed to accept the Hard Copies of the Company Scheme Application for the record purpose.

Sd/-

Sd/-

PRABHAT KUMAR
MEMBER (TECHNICAL)

JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

Vedant Kedare